

Title: Need to take suitable measures to check the menace caused by elephants in Periyakulam Parliamentary Constituency, Tamil Nadu.

SHRI J.M. AARON RASHID (PERYAKULAM): Sir, in Cumbum Assembly Constituency, Pudupatti and other adjoining downhill areas, the farmers are living in great unbearable loss due to havoc and panic caused by elephants coming from the adjoining forest areas. So far three persons have been trampled to death by the elephants and many others are injured. They have also caused great damage to the sugarcane, maize, paddy and groundnut crops including plantation trees. The centre part of the tender leaves (kuruthu) of coconut saplings with which the trees grow are all damaged and eaten up by the wild elephants. I request the Central Government to give suitable directions to the State Government or the Ministry of Agriculture of Government of India to lay iron fence border on the downhill to protect innocent lives and livelihood of the small farmers. The Government should also give compensation for the loss of lives and property to the people in the Cumbum Assembly Constituency which comes under Periyakulam Parliamentary Constituency.

**MR. CHAIRMAN:** I pointed out yesterday and today also I may point out that we have to confine ourselves to the text which is approved in the case of Matters under Rule 377. So, please confine to the approved text.

मैं सभी माननीय सदस्यों को यह बात फिर बताना चाहूंगा कि नियम 377 के अधीन जो मामले सदस्यों द्वारा दिये जाते हैं, उनके अनुमोदित पाठ ही सदन में पढ़ें, संशोधन न करें। माननीय सदस्यों से दख्खस्त है कि वे कृपया इस बात का ध्यान रखें।